#### GOVERNMENT OF INDIA MINISTRY OF CIVIL AVIATION LOK SABHA UNSTARRED QUESTION NO. : 2570 (To be answered on the 16<sup>th</sup> March 2023)

#### WATER AERODROME IN PRAKASAM BARRAGE

# 2570. SHRI LAVU SRI KRISHNA DEVARAYALU SHRI BALASHOWRY VALLABHANENI SHRIMATI CHINTA ANURADHA

### Will the Minister of CIVIL AVIATION लागर विमालल मंत्री

be pleased to state:-

(a) whether it is true that Prakasam Barrage in Andhra Pradesh has been identified as Water Aerodrome under UDAN 3.0 and 3.1;
(b) if so, the details thereof including the status of the proposals;
(c) whether the DPR is ready and if so, the details thereof;
(d) the time by which the above aerodrome is likely to become operational and steps taken/proposed to be taken in this regard; and
(e) the details of the allocation/funds provided for water aerodromes in 2022-23 and 2023-24 Budgets?

#### ANSWER

## Minister of State in the Ministry of CIVIL AVIATION ਗਾगर विमालल मंत्रालय में राज्य मंत्री (GEN. (DR) V. K. SINGH (RETD))

(a) to (e): Prakasam Barrage (WA) in Andhra Pradesh has been identified under UDAN for seaplane operations. Pre-feasibility study has been completed. State Government of Andhra Pradesh has to acquire land for the development of water aerodrome. Ministry of Civil Aviation has signed an MoU with Ministry of Ports Shipping and Waterways (MoPSW) for development of Water Aerodromes. As per the provisions of the said MoU, MoPSW is responsible for development of water side infrastructure and the State Government concerned is required to develop the city side area including Terminal Building, Car Park, etc. Government has set a target to develop the water aerodrome by 31.3.2024 for seaplane operations on the routes awarded under UDAN. Rs. 20 crore has been sanctioned for the development of Prakasam Barrage water aerodrome under the "Revival of unserved and underserved airports" scheme.

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